

SCHEDULE I - FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF COIMBATORE COMMODITIES LIMITED

1.	NAME OF CORPORATE PERSON	COIMBATORE COMMODITIES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25/08/2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES-COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U51909TZ2003PLC010725
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	771/8B- PART E&E, INDUSTRIAL ESTATE CAMPUS AVANASHI ROAD, CIVIL AERODROME POST, COIMBATORE - 641014
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 TH OCTOBER 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR.M.D.SELVARAJ 35, MAYFLOWER AVENUE, BEHIND SENTHIL NAGAR, SOWRIPALAYAM ROAD, COIMBATORE - 641028 EMAIL: mds@mdsservices.in PHONE : 0422-2318780, 0422-2316755 MOBILE : +919894030535 REGISTRATION NUMBER: IBBI/IPA-N00080/2017-18/10211
8.	LAST DATE FOR SUBMISSION OF CLAIMS	26 TH NOVEMBER 2020

Notice is hereby given that the Coimbatore Commodities Limited has commenced voluntary liquidation on 28th October 2020.

The stakeholders of Coimbatore Commodities Limited are hereby called upon to submit a proof of their claims, on or before 26th November 2020, to the liquidator at the address mentioned against item 7. The proof of claims is to be submitted by way of the following specified forms;

Form B – Claim by Operational Creditors

Form C – Claim by Financial Creditors

Form D - Claims by Workmen and Employees

Form E – Claims by Authorised Representatives of Workmen and Employees

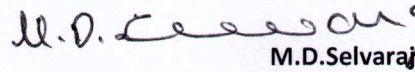
Form F - Claims by other Stakeholders

The financial creditors shall submit their proof of claims by electronic means only on the Email address mentioned against item 7. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. The aforesaid Forms are available on the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India.

Date : 30th October 2020

Place: Coimbatore


M.D.Selvaraj

Liquidator

Reg. No.: IBBI/IPA-N00080/2017-18/10211

**M.D. SELVARAJ, M. Com MBA FCS
INSOLVENCY PROFESSIONAL**

**IP-REGN No: IBBI/IPA/002/IP-N00080/2017-18/10211
SURYA, 35, MAYFLOWER AVENUE,
SOWRIPALAYAM ROAD,
COIMBATORE - 641028. TAMIL NADU**